

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 892/GT/2025

Subject : Petition for determination of tariff for Thermal Power Station-I Expansion (420 MW) for the period from 1.4.2024 to 31.3.2029.

Petitioner : NLC India Limited.

Respondent(s) : TNPDCIL and 11 Others

Date of hearing : **21.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms Swapna Seshadri, Advocate, NLCIL
Ms Ritu Apurva, Advocate, NLCIL
Ms Pragya Pushkar, Advocate, NLCIL
Shri Pradyumna Pattnaik, NLCIL
Shri Divya Prakash, NLCIL
Shri Anurag Mittal, NLCIL
Ms Anusha Nagarajan, Advocate, TNPDCIL
Shri Rahul Ranjan, Advocate, TNPDCIL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that the additional information sought by the Commission vide the ROP of the hearing dated 27.11.2025, has been filed after serving copies on the Respondents, who have also filed their replies. She further requested that, since the pleadings in the matter have been completed, the order in the petition may be reserved.

2. The Commission, after hearing the learned counsel for the parties, reserved the order in the petition.

By order of the Commission

**Sd/-
(Deepak Pandey)
Assistant Chief (Law)**

